

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3071
ANSWERED ON:08.12.2000
APPOINTMENT OF SCS/STS IN BANKS AND F.I.S.
A.K.S. VIJAYAN

Will the Minister of FINANCE be pleased to state:

- (a) the total number of 'backlog vacancies' reserved for the SCs/STs under 'Vacancy Based Rosters' which stood unfilled as on August 29, 1997 in Class I, II, III and IV Categories in Public Sector Banks and Public Sector Financial Corporations and Institutions;
- (b) the reasons for not filling the said 'backlog vacancies' through 'special drives' as most of the said vacancies arose prior to the Indira Sawhney Judgement of 1992 which is only prospectively operational; and
- (c) the time by which these vacancies are likely to be filled up?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

(a), (b) & (c):- The information is being collected and to the extent available will be laid on the Table of the House.